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SLP(Crl.)No. 5035 OF 2003  
ITEM No.33

Court No. 3

SECTION IIA  
A/N MATTER

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Crl.) No. 5035/2003

(From the judgement and order dated 11/11/2003 in CRLMP 2005/03  
in Cr.OP 3066/2003 of The HIGH COURT OF MADRAS)

RAJ KUMAR JAIN & ANR.

Petitioner (s)

VERSUS

KUNDAN JAIN & ANR.

Respondent (s)

(With Appln(s). for stay )  
(With Office Report )

Date : 26/03/2004 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE N. SANTOSH HEGDE  
HON'BLE MR. JUSTICE B.P. SINGH

For Petitioner (s)Mr. Sanjay Parikh, Adv.  
Ms. Anitha Shenoy, Adv.  
Mr. A.N. Singh, Adv.  
Mr. Bishwajyoti Pathak, Adv.

For Respondent (s)Mr. Siddhartha Dave, Adv.  
Mrs. Vanita Bhargava, Adv.  
Ms. Bina Gupta, Adv.  
Mrs. Divya Roy Jha, Adv.

Mr. Subramonium Prasad., Adv.

UPON hearing counsel the Court made the following  
O R D E R

List this matter for final hearing on 21st of April,  
2004.

(PAWAN KUMAR)  
COURT MASTER

(PREM PRAKASH)  
COURT MASTER